



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.12.2025

NOTICE

Please take notice that the following matters listed for hearing in the Court – III on 05.12.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2063 of 2024 Part Heard	Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd.	Anjali Sharma	Deepak Biswas Siddharth Swain
2.	Comp. App. (AT) (Ins) No. 1095 of 2025 Part Heard	COSMOS Co-Operative Bank Ltd. Vs. Anil Kumar Gilra	Ramchandra Madan	Lipsa Pattanaik
3.	Comp. App. (AT) (Ins) No. 2036 of 2024 & I.A. No. 7642 of 2024, 6090 of 2025 Part Heard	Giriraj Enterprise, Through Its Partner Sanjaykumar J. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors. With	Ajay Sharma	Nitesh Shrivastava- R1 Bhaskar Sharma- R2

4.	Comp. App. (AT) (Ins) No. 2037 of 2024 & I.A. No. 7645 of 2024, 6089 of 2025 Part Heard	Nilesh Enterprise, Through Its Partner Jatinkumar D. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors.	Ajay Sharma	Nitesh Shrivastava- R1 Bhaskar Sharma- R2
5.	Comp. App. (AT) (Ins) No. 258 of 2025 Part Heard	Noble Co-Operative Bank Ltd. Vs. Gagan Gulati, Liquidator of Pantel Technologies Pvt. Ltd.	Govind Bhardwaj	Harish Taneja Riya Kaur Arora- for Liq.

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)